

FORM B
PUBLIC ANNOUNCEMENT
[Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016]

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
GANGOTRI GLAZED TILES PRIVATE LIMITED**

RELEVANT PARTICULARS		
1.	Name of Corporate Debtor	Gangotri Glazed Tiles Private Limited
2.	Date of incorporation of corporate debtor	02 nd August, 2007
3.	Authority under which corporate debtor is incorporated/ registered	Registrar of Companies, Ahmedabad
4.	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U26916GJ2007PTC051437
5.	Address of the registered office and principal office (if any) of corporate debtor	Survey no. 130/P, N. H. 8-A, Tal. Wankaner, Dhuva, Gujarat - 363622
6.	Date of closure of Insolvency Resolution Process	02 nd November, 2020
7.	Liquidation commencement date of Corporate Debtor	02 nd November, 2020 (<i>Order uploaded on NCLT website on 09th November, 2020</i>)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Keyur Jagdishbhai Shah Regn. No.: IBBI/IPA-002/IP-00244/2017-18/10729
9.	Address and e-mail of the liquidator, as registered with the Board	Address: 408, Chitrarath Complex, Opp. Municipal Market, Off C.G. Road, B/h Hotel President, Navrangpura, Ahmedabad - 380009, Gujarat E-mail id: cs.keyurshah@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Address: 1007, Sun Avenue One, Near Shreyas Foundation, Manekbaug Society, Ambawadi, Ahmedabad, Gujarat - 380015 E-mail id: cirp.gangotri@gmail.com
11.	Last date for submission of claims	09 th December, 2020

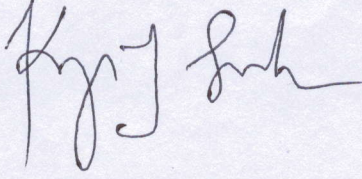
Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the **Gangotri Glazed Tiles Private Limited** on **02nd November, 2020** under section 33 of the Code.

The stakeholders of **Gangotri Glazed Tiles Private Limited** are hereby called upon to submit their claims with proof on or before 09th December, 2020, to the liquidator at the address mentioned against **item No. 10.**



The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



CS KEYUR J. SHAH
Liquidator of Gangotri Glazed Tiles Private Limited
Regn. No.: IBBI/PA-002/IP-00244/2017-18/10729
Date: 10th November, 2020
Place: Ahmedabad

4

GUJARAT

THE TIMES OF INDIA, AHMEDABAD
WEDNESDAY, NOVEMBER 11, 2020

Should our schools reopen after Diwali?

Schools Shut After Opening In Many States

Bharat Vagnik and Paul John/TNN

Ahmedabad: Just as the state health and education department scripts SOPs for school and colleges and institutions to reopen, the decision takers on the edge of normalcy and a disaster: Uttarakhand, Andhra Pradesh and Mizoram, which had reopened schools a few weeks back, had to shut immediately as many students and teachers contracted the virus. Odisha and Delhi governments have declared that they won't reopen schools anticipating a second wave of Covid-19 during winter.

Parents and teachers in states are worried of the disease, and also want normalcy should be achieved. But they voice their concerns on who would be responsible, when a second wave is anticipated during winter.

"In colleges, a lecture room seats more than 60 students, there are professors and students with co-morbidities who can be exposed to the virus. What about students who live in crowded hostels or PG accommodations? Have these factors been accounted for?" asks Pratham Patel, a lecturer in a city-based college.

"We don't have many cases to prove that children who contract Covid are safe," admits a senior health official who was part of discussions in the government.

COVID FEARS

ON THE DRAWING BOARD

CENTRAL GOVT SOPS

- Online learning shall continue to be the preferred mode of teaching and shall be encouraged
- Students preferring to attend online classes may be permitted to do so
- Students to attend schools/institutions only with written parents' consent
- Attendance should not be enforced and should depend on parental consent
- States/UTs to prepare own SOPs regarding health and safety precautions
- Schools which reopen will have to mandatorily follow state govt SOPs

Ensure continuous maintenance and monitoring of cleanliness

School campus should be cleaned daily and a daily record of areas cleaned may be maintained

Students, especially in govt schools, should not be involved in any of the cleaning activities

Carry out frequent cleaning and sanitization of commonly touched surfaces like doorknobs and latches

Sanitization of school transportation in seating

School driver and conductor should maintain physical distance at all times and ensure physical/social distancing among students in the bus/cab

Minimum physical distance of 6 feet

SCHOOLS' DUTY

- Mandatory hand washing for all students and staff at regular intervals
- Disinfect learning materials, teaching aid, sports items, swings, desks, chairs, computers, printers, laptops, tablets among others
- Ensure availability of soap and clean water at all hand-washing facilities
- Frequent cleaning and disinfecting of washrooms during school hours should be ensured
- Cleanliness and hygiene should be maintained during midday meal

Simple health screening of students and staff may be carried out daily

Ensure availability of gloves, face coverings/masks, hand-washing soaps for sanitation staff/workers

Encourage students to bring home-cooked food, avoid sharing food or utensils

If children don't follow instructions, parents must be asked to assist teachers

Precautions in lecture rooms where more than 60 students are seated

SOPs for students who live in hostels and attend colleges and schools

Students who have comorbid conditions

STUDENTS' SAFETY

- All students and staff to arrive at school wearing face covering/masks and continue wearing them all through
- Older, pregnant employees, and employees with underlying medical conditions not to be exposed to frontline work requiring direct contact with students
- Educate children not to exchange masks with others

India government announces that all schools will stay closed till Dec 31

60 teachers in Uttarakhand test positive within 5 days of reopening of schools. 84 schools closed across 5 blocks

829 government teachers and 575 students in Andhra Pradesh test positive. Most of the teachers underwent testing prior to the reopening of schools

Delhi government declares that schools in the national capital will remain closed until further notice in view of Covid spread

Mizoram government decides to shut all schools that were reopened for students of Classes 10 and 12 due to the rising number of locally transmitted Covid cases

INDIA REPORT

Odisha government announces that all schools will stay closed till Dec 31

60 teachers in Uttarakhand test positive within 5 days of reopening of schools. 84 schools closed across 5 blocks

829 government teachers and 575 students in Andhra Pradesh test positive. Most of the teachers underwent testing prior to the reopening of schools

Delhi government declares that schools in the national capital will remain closed until further notice in view of Covid spread

Mizoram government decides to shut all schools that were reopened for students of Classes 10 and 12 due to the rising number of locally transmitted Covid cases

Most schools depend on private vans and school shuttles; a special consideration is required for them

In most colleges, semesters for various courses have ended leaving just the last academic quarter

Most schools depend on private vans and school shuttles; a special consideration is required for them

In most colleges, semesters for various courses have ended leaving just the last academic quarter

REOPENING SCHOOLS A DISASTER IN MAKING, CAUTIONS PRESIDENT'S BODY

Melvin Reggie Thomas @timesgroup.com

Surat: At a time when the state health and education departments are finalising the standard operating procedures (SOPs) for reopening schools after Diwali, the Indian Medical Association's (IMA) Surat chapter has raised concern over the state government's decision.

It has claimed that students, especially those in the primary and secondary schools may become super-spreaders with the second wave of Covid-19 set to strike the state during winter.

Medical experts and IMA office-bearers on Tuesday urged the state government to reconsider its decision and cautioned that there should not be any lapse that would put the students, parents and their family members at risk.

IMA office-bearers said that they will be launching a **CHILDREN, ELDERLY AT HIGHER RISK** campaign on social media to spread awareness among the parents and students once the government finalises the SOPs. A meeting in this connection was held between the medical experts with Dr Kamlesh Upadhyay, HOD of Medicine department of BJ Medical college at the SUDA Bhavan on Monday. IMA members strongly opposed the government's decision to reopen schools.

Dr Haral Shah, president of IMA's Surat chapter told TOI, "Since the first lockdown was announced in March, children were at home and they were safe. If we see the profile of Covid-19 infected people in Surat, hardly 20% are women. When children will start going to school they will contract infection and spread to their mothers first. Even elderly people will be put at greater risk."

According to Dr Shah the children from class 19 are the most vulnerable sector, who are at a higher risk of contracting the infection.

"In the meeting, Dr Kamlesh Upadhyay anticipated surge in Covid-19 cases during winter to reopen schools, it will be come super-spreaders," said Dr Shah.

Pramod Chaudhary, president, Surat Unaided School Association (SUSA) told TOI, "Though it is a big challenge for us to reopen schools, it will be practically possible only for the students of higher secondary section. Once the SOP is framed, we will discuss with the members and take decision accordingly."

INTAS LAUNCHES IMMUNITY BOOSTER

TIMES NEWS NETWORK

Ahmedabad: A pharma major based in Ahmedabad on Tuesday launched a patented research formulation of Thymomune that is reported to boost immunity and ensure higher success in fighting infections.

The formulation has been launched under the name Thymomune by Intas Pharmaceuticals Limited.

"It has been tested clinically as a significant add-on to the standard treatment of Covid-19," Intas said.

Thymomune is the active biological component of Nigella sativa, (popularly known as kalonji, black cumin and kali jeeri).

"Various scientific publications on Thymomune have shown its multiple pharmacological beneficial properties," the company said. According to Intas, the formulation has been developed as a stable, standardized and ready-to-use tablet for the first time in the world.

"In the current pandemic, Thymomune 12.5mg is very successful in building immunity and combating infections effectively," said Dr Alok Chaturvedi, senior vice-president and head of medical affairs, Intas.

Some prisoners, as a part of welfare activities, indulged in farming and landscaping the jail buildings within the campus. Until recently the inmates used to cultivate the produce for use in the jail kitchen using chemical fertilizers and pesticides. But now the inmates have started developing compost using organic waste.

Jail officials said that a lot of plant waste like dried leaves and flowers gets accumulated in the entire campus. The waste, after it decomposes, is mixed with cow dung, jaggery and wheat flour. The compost is then sprinkled across the farm instead of the chemical fertilizer.

The inmates have also switched to drip irrigation system for watering the crops. The system was donated by a company manufacturing irrigation system to save water.

The crops cultivated by the inmates are largely used in the jail's kitchen, but a small part is also sold to the public by the jail's welfare department.

VADODARA JAIL INMATES TURN TO ORGANIC FARMING

TIMES NEWS NETWORK

Vadodara: A few months from now if you happen to buy organic vegetables from the market, there is a possibility that it may have been cultivated by inmates of Vadodara Central Jail on the 15th of land within the jail's premises.

Some prisoners, as a part of welfare activities, indulged in farming and landscaping the jail buildings within the campus. Until recently the inmates used to cultivate the produce for use in the jail kitchen using chemical fertilizers and pesticides. But now the inmates have started developing compost using organic waste.

Jail officials said that a lot of plant waste like dried leaves and flowers gets accumulated in the entire campus. The waste, after it decomposes, is mixed with cow dung, jaggery and wheat flour. The compost is then sprinkled across the farm instead of the chemical fertilizer.

The inmates have also switched to drip irrigation system for watering the crops. The system was donated by a company manufacturing irrigation system to save water.

The crops cultivated by the inmates are largely used in the jail's kitchen, but a small part is also sold to the public by the jail's welfare department.

INNOVATION, START-UP CENTRE INAUGURATED AT MS UNIVERSITY

TIMES NEWS NETWORK

Vadodara: The Maharashtra Sayajirao Innovation, Startup and Entrepreneurship Centre (MSISEC) of MS University was virtually inaugurated on Tuesday.

MSISEC is being inaugurated as the biggest innovation and incubation centre in the region providing opportunities to the budding startups from varied fields.

Through this program, the university will support the students right from the stage of creating proof of concepts, prototype, patents to mentorship and guiding and building and campus of more than 25,000 sq feet area has been allocated for the use of innovators.

The campus includes incubation space, co-working space, tinkering and computer lab, presentation space, mentor and investor meeting space, which is being developed at an estimated cost of Rs 60 lakh.

The centre can house 40 start-ups by providing basic office space, internet facility, meeting rooms and presentation rooms, university officials said.

Intas launches immunity booster

TIMES NEWS NETWORK

Ahmedabad: A pharma major based in Ahmedabad on Tuesday launched a patented research formulation of Thymomune that is reported to boost immunity and ensure higher success in fighting infections.

The formulation has been launched under the name Thymomune by Intas Pharmaceuticals Limited.

"It has been tested clinically as a significant add-on to the standard treatment of Covid-19," Intas said.

Thymomune is the active biological component of Nigella sativa, (popularly known as kalonji, black cumin and kali jeeri).

"Various scientific publications on Thymomune have shown its multiple pharmacological beneficial properties," the company said. According to Intas, the formulation has been developed as a stable, standardized and ready-to-use tablet for the first time in the world.

"In the current pandemic, Thymomune 12.5mg is very successful in building immunity and combating infections effectively," said Dr Alok Chaturvedi, senior vice-president and head of medical affairs, Intas.

The formulation has been clinically tested

Ahmedabad: A pharma major based in Ahmedabad on Tuesday launched a patented research formulation of Thymomune that is reported to boost immunity and ensure higher success in fighting infections.

The formulation has been launched under the name Thymomune by Intas Pharmaceuticals Limited.

"It has been tested clinically as a significant add-on to the standard treatment of Covid-19," Intas said.

Thymomune is the active biological component of Nigella sativa, (popularly known as kalonji, black cumin and kali jeeri).

"Various scientific publications on Thymomune have shown its multiple pharmacological beneficial properties," the company said. According to Intas, the formulation has been developed as a stable, standardized and ready-to-use tablet for the first time in the world.

"In the current pandemic, Thymomune 12.5mg is very successful in building immunity and combating infections effectively," said Dr Alok Chaturvedi, senior vice-president and head of medical affairs, Intas.

Vadodara jail inmates turn to organic farming

TIMES NEWS NETWORK

Vadodara: A few months from now if you happen to buy organic vegetables from the market, there is a possibility that it may have been cultivated by inmates of Vadodara Central Jail on the 15th of land within the jail's premises.

Some prisoners, as a part of welfare activities, indulged in farming and landscaping the jail buildings within the campus. Until recently the inmates used to cultivate the produce for use in the jail kitchen using chemical fertilizers and pesticides. But now the inmates have started developing compost using organic waste.

Jail officials said that a lot of plant waste like dried leaves and flowers gets accumulated in the entire campus. The waste, after it decomposes, is mixed with cow dung, jaggery and wheat flour. The compost is then sprinkled across the farm instead of the chemical fertilizer.

The inmates have also switched to drip irrigation system for watering the crops. The system was donated by a company manufacturing irrigation system to save water.

The crops cultivated by the inmates are largely used in the jail's kitchen, but a small part is also sold to the public by the jail's welfare department.



Plant waste used for growing veggies for jail kitchen campus. Until recently the inmates used to cultivate the produce for use in the jail kitchen using chemical fertilizers and pesticides. But now the inmates have started developing compost using organic waste.

RAIL INFRASTRUCTURE DEVELOPMENT COMPANY (KARNATAKA) LIMITED

(A Joint Venture of Govt. of Karnataka & Ministry of Railways)

Regd. Off: MSIL House, 7th Floor, 36, Cunningham Road, Bangalore-560052

Tel: 91-80-22370581, Fax: 91-80-22370582, CIN: U60100KA2000PLC028171, Email: md@kride.in

Tender Notice No.: KRIDE/Projects/63/2020 Date: 11.11.2020

TENDER NOTICE

Sealed tenders are invited from experienced / approved agencies for "Manufacturing and Supplying of various Permanent Way PSC Sleepers & Fittings as per relevant RDSO Drawings" for Yesvantpur - Channarayana and Balleysappanahalli - Hosur Doubling Projects as below.

Sl. No.	Name of Work	Value (Rs. in Cr.)
1	PSC Mono block wide based Sleepers 60kg	24.00
2	PSC Sleepers 60 kg for Points & Crossings 1m 12 and 1m 8 1/2	2.89
3	PSC Sleepers 60 kg for LC, Bridge approach, SEJ, Guard rail and Slack gauge	4.73
4	Fish Bolts & nuts and Spherical plain washer.	0.38
5	Plate Screws, washers for joggled fish plates, CI Bracket, CI distant blocks and M.S Packing piece.	0.74

Last date for submission of tender is 04.12.2020

For details visit : www.kride.in and click "Tenders".

Sd/- General Manager (Civil) / K-RIDE

STAY PROTECTED FROM COVID-19, NO CARELESSNESS UNTIL THERE IS A CURE.

Wear Mask, Follow Physical Distancing, Maintain Hand Hygiene

Tender Notice No. 19 of 2020-2021

The on-line tenders are invited by Executive Engineer, Ahmedabad (R&B) Division, Block - C, 2nd Floor, Multistorey Building, Drive - in Road, Vastrupur, Ahmedabad - 380 052 from the Registered contractors (R&B) Department.

Tender shall have to be submitted online through E-Tendering for Estimate Cost Rs.58.86 Lakh to Rs. 65.26 Lakh for 2 (Two) Building Work respectively Bid can be available & downloading receiving on web site www.npprocure.com on 12/11/2020 to 02/12/2020 for 18:00 Hrs.

More details of work & tender can be available on Information Department web site www.statelenders.com & Notice Board of this office. Please any amendment in future by the department see online.

No. INFABD/597/2020

PUBLIC NOTICE

Regarding Land bearing revenue no.: 39/2, 40, 41 of Village Sama, Vadodara on which project namely agora city centre is undertaken by Manav Infrastructure Project Pvt. Ltd.

Under instructions of my client Vadodara Municipal Corporation I, Advocate Acharya Shrikrishna S. issue this public notice as under:

That the title of land bearing Revenue survey No.39/2, 40, 41 of Village Sama, Vadodara, as per record was vested in the State of Gujarat, after proceedings undertaken in accordance with the prevalent land laws. The ownership and possession of the said land was subsequently transferred to the Vadodara Municipal Corporation by Collector, Vadodara vide order (i) No. Jamini/K/Vashi/1622/2014, Dt. 14/08/2014 and Jamini/K/Vashi 46/2015, Dt. 08/01/2015 (ii) No. Jamini/K/Vashi/12547/2012, Dt. 15/09/2012 (iii) No. Jamini/K/Vashi/1615/2014, Dt. 12/08/2014. The state by its Notifications No. GH/170/2013/PRC/10-2013/783 (1) dt. 27.01.2014 and No. GH/177/2013/PRC/10-2013/783 (1) dt. 09.12.2014 declared the said land as slum area and the Government under the Mukhyamantri Gruh Yojna for development of said land for slum rehabilitation scheme under PPP mode appointed Vadodara Municipal Corporation as Nodal agency and after the floating tenders accepted the bid of Manav Infrastructure Pvt. Ltd. The said company has developed 801 housing units and the ownership and possession of balance land was conveyed to the said company by registered Sale Deed. Multiple Litigations filed in High Court and Supreme Court against the said scheme of rehabilitation has been dismissed multiple times. It is brought to the notice of general public and all interested that as on date there are no prohibitive or restraining orders against the ownership of the said land or against implementation of the scheme or against the ongoing construction.

Date: 10/11/2020

Place: vadodara

Off. 2nd Floor, 'Kadambam', Ramji Mandir Pole, Opp. Govt. Press, Acharya Shrikrishna S. Advocate

Notification

Revenue Department

Sachivalaya, Gandhinagar

No. AM-2020-636-M-LAM-1219-1981-GH Dated: 14 Oct. 2020

Whereas the Government of Gujarat, Revenue Department Notification No. AM-2019-596/M/LAM/122018/1361/GH, Dated: 04/08/2018 issued under section 11(1) of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 has notified that the lands specified in the Schedule appended hereto are needed for the public purpose mentioned therein;

And Whereas the Government of Gujarat, Revenue Department Notification No. AM-2019-3/M/LAM/121913/GH, Dated: 04/01/2019 issued under section 19(1) of the said Act has declared that the lands specified in the Schedule appended hereto are needed for the public purpose mentioned therein; And Whereas Government has decided to withdraw parcels of land from the acquisition;

Now, Therefore, in exercise of the powers conferred by section 93 of the Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 the Government of Gujarat hereby withdraws the land specified in the Schedule appended hereto from the acquisition.

SCHEDULE

District, Ahmedabad	Taluka: Gandhinagar	Village: Thaltej	
T.R.S.No.	F.P.No.	Survey No.	Area of land withdrawn from acquisition Sq. M.L.
37(Thaltej)	62/2	389/2	141
			141

By order and in the name of the Governor of Gujarat.

(H. J. RATHOD)
Under Secretary to Government

No. INFABD/598/2020

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GANGOTRI GLAZED TILES PRIVATE LIMITED

RELEVANT PARTICULARS

1	Name of Corporate Debtor	Gangotri Glazed Tiles Private Limited
2	Date of incorporation of Corporate Debtor	02nd August, 2007
3	Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies, Ahmedabad
4	Corporate Identity No. / Limited Liability Identification No. of Corporate Debtor	U26916GJ2007PTC051437
5	Address of the registered office and principal office (if any) of Corporate Debtor	Survey No. 130/P.N.H. 8-A, Tal. Wankaner, Dhruva, Gujarat - 363622
6	Date of closure of Insolvency Resolution Process	02nd November, 2020
7	Liquidation commencement date of Corporate Debtor	02nd November, 2020 (Order uploaded on NCLT website on 09th November, 2020)
8	Name and registration number of the insolvency professional acting as liquidator	Mr. Keyur Jagdishbhai Shah Regn. No.: IBB/PA-002/IP-00244/2017-18/10729
9	Address and e-mail of the liquidator, as registered with the Board	Address: 408, Chitrarathi Complex, Opp. Municipal Market, Off C.G. Road, B/H Hotel President, Navrangpura, Ahmedabad - 380009, Gujarat E-mail id: cs.keyurshah@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Address: 1007, Sun Avenue One, Near Shreyas Foundation, Manekbaug Society, Ambawadi, Ahmedabad, Gujarat - 380015 E-mail id: cirp.gangotri@gmail.com
11	Last date for submission of claims	09th December 2020

Notice is hereby given that the National Company Law Tribunal, Ahmedabad Bench has ordered the commencement of liquidation of the Gangotri Glazed Tiles Private Limited on 02nd November, 2020 under section 33 of the Code.

The stakeholders of Gangotri Glazed Tiles Private Limited are hereby called upon to submit their claims with proof on or before 09th December, 2020, to the liquidator at the address mentioned against item No. 10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 11th November, 2020
Place: Ahmedabad

CS KEYUR J. SHAH
Liquidator of Gangotri Glazed Tiles Private Limited
Regn. No.: IBB/PA-002/IP-00244/2017-18/10729

Tender Notice No.- 09/2020-21

Tender from the eligible and approved contractor registered in Road & Building department on behalf of Government of Gujarat. for the following work are invited by the Executive Engineer, Panchayat (R&B) Division, Tapi - Vyara, Jilla Seva Sadan, Block No- 10, 1st Floor by E- Tendering. The details of the E- Tender can be seen from the web site www.mpprocure.com and tender are to be submitted online.

No.	Name of work	Estimate Cost (Rs. in Lacs)	Tender Fee in Rs.	Category
1	Whidening and Strengthening of Chindwad Approach Road Km 0 to 4/200 T/S Sanghad, Dist. Tapi	665.75	12000	Sp. Cate.- I Bridge & Above and Sp. Cate.- I Road & Above

MMGSY: 2019-20

- Online Submission Last Date: 10/12/2020 time 18:00 hour.
- Online Opening Date: 11/12/2020 time 12:30 hour.
- Submission on Tender Fee, EMD, & Other Document Scanning by Electronic format only.
- Tender Fee & EMD, must be send By R.P.A.D date of 19/12/2020.
- Contractors should keep in mind the prevailing G.S.T rates before Submitting prices.
- Other terms, condition and and rectification, Corrigendum shall be shown on above Website.

Sd/-
Executive Engineer, Panchayat (R&B) Division
Tapi-Vyara

No. Mahiti-Surat/553/2020

GOVERNMENT OF GUJARAT

NARMADA WATER RESOURCES, WATER SUPPLY & KALPASAR DEPARTMENT

E-TENDER NOTICE NO. 11 OF 2020-21

On behalf of Governor of Gujarat online (E-Tendering) Tender for the below work is invited by the Executive Engineer K.R.C. Division Surat-395007 Ta. & Dis-Surat Ph-0261-2669048 form the contractor registered in class "D" & Above approved by Govt. of Gujarat.

No.	Sl. No.	Name of Work	(1) Estimate Cost. (2) E.M.D. Fee (3) Tender fee (4) Eligible Class.
1.0	Improvement of existing irrigation infra structure works on 1-L sub minor ex. new asst minor 6-L sub minor ex. kachoda disty & TWC Ex. New asst minor	(1) Rs. 6291793.80 lacs (2) Rs. 629198- (3) Rs. 24000- (4) E-1' Class	
2.0	Improvement of existing irrigation infra structure works on the system of taloda distributary 2-L sub minor & 6-L sub minor	(1) Rs. 27, 229.97 lacs (2) Rs. 629198- (3) Rs. 24000- (4) E-1' Class	
3.0	Improvement of existing irrigation infra structure works on system of hajira branch 1-L sub minor & 5-R sub minor & 2-L sub minor ex. delad minor ex. hajira branch.	(1) Rs. 19,04,528.47 lacs (2) Rs. 19,045- (3) Rs. 9000- (4) E-1' Class	
4.0	Improvement of existing irrigation infra structure works on 5-L sub minor ex. kachoda disty and 5-L sub minor ex. 5-L sub minor ex. kachoda disty.	(1) Rs. 27, 53,045.80 lacs (2) Rs. 629198- (3) Rs. 15000- (4) E-1' Class	
5.0	Improvement of existing irrigation infra structure works on 1-R sub minor ex. TWC Ex. Bhadi minor Ex. Wadoli distributary and 1-L sub minor ex. bhadi minor ex. wadoli distributary.	(1) Rs. 47, 24,701.95 lacs (2) Rs. 47,247- (3) Rs. 15000- (4) E-1' Class	
6.0	Improvement of existing irrigation infra structure works on 2-L sub minor, 2-R sub minor & 3-R sub minor ex. kim branch.	(1) Rs. 74, 88,199.59 lacs (2) Rs. 74,882- (3) Rs. 24000- (4) E-1' Class	
7.0	Improvement of existing irrigation infra structure works on 1-R sub minor ex. aiyala disty.	(1) Rs. 37, 66,406.77 lacs (2) Rs. 37,664- (3) Rs. 15000- (4) E-1' Class	
2.0	Tender Downloading date & time	Date 11/11/2020 to Date 25/11/2020 Up to 18:00 Hours.	
3.0	Tender Uploading Date & Time	Date 11/11/2020 to Date 25/11/2020 Up to 18:00	
4.0	Last date of submission of physical Documents, EMD, Tender fee & Other documents during office Hrs.	09-12-2020 at 18:00 hrs. in the office of the Executive engineer, kalpasar Right Bank canal Division (K.R.C.) Surat. "Sinchal Bhawan", 1st Floor, Nr. Nagrik suvidha Kendra, Dumas Road, Athwalines Surat 395001. Phone No: 0261-2669048 (By R.P.A.D. OR Speed Post Only)	
5.0	Date of opening of price bid	04/12/2020 12:00 Hrs.	
6.0	For inquiry contact office Address	Executive Engineer, kalpasar Right Bank canal Division (K.R.C.) Surat, "Sinchal Bhawan", 1st Floor, Nr. Nagrik suvidha Kendra, Dumas Road, Athwalines Surat 395001. Phone No: 0261-2669048.	

The Bid Documents will be available on web site www.mpprocure.com

Detail Tender notice can be seen on Notice Board for more detail contact office during working days & Hours.

No. Mahiti-Surat/845/2020

સૌરાષ્ટ્ર-કચ્છમાં કોરોનાથી ૮ દર્દીના મોત; ૨૮૦ નવા કેસ

રાજકોટમાં ૬, જામનગર અને પોરબંદરમાં ૧-૧ દર્દીએ દમ તોડ્યા; ૨૫૪ દર્દી સ્વસ્થ

(પ્રતિનિધિ દ્વારા)

રાજકોટ તા.૧૦

સૌરાષ્ટ્ર-કચ્છમાં કોરોના ઠંડીમાં ફૂંથવાયો હોય તેમ ૨૪ કલાકમાં ૮ દર્દીના કોરોનાથી મોત નિપળ્યા છે. જેમાં રાજકોટમાં ૬, પોરબંદર અને જામનગરમાં ૧-૧ દર્દીએ સારવારમાં દમ તોડ્યા છે. આ ઉપરાંત પોઝીટીવ કેસમાં પણ ઉતાર ચડાવ વચ્ચે ૨૮૦ નવા પોઝીટીવ કેસ નોંધાયા છે.

સૌરાષ્ટ્ર-કચ્છમાં ૨૪ કલાકમાં નોંધાયેલા ૨૮૦ પોઝીટીવ કેસો ઉપર નજર કરીએ તો રાજકોટ શહેર જીલ્લામાં ૧૨૮, જામનગર જીલ્લામાં ૪૪, અમરેલીમાં ૨૦, મોરબીમાં ૧૫, સુરેન્દ્રનગરમાં ૧૮, જુનાગઢમાં ૧૭, ગીરસોમનાથમાં ૮, ભાવનગરમાં ૮,

દેવભૂમિ દ્વારકામાં ૭, પોરબંદરમાં ૧, બોટાદ ૧ અને કચ્છમાં ૧૩ કેસ પોઝીટીવ નોંધાયા છે. જ્યારે આજે વધુ ૨૫૪ દર્દીએ કોરોનાને મ્હાત આપતા હોસ્પિટલમાંથી ડિસ્ચાર્જ કરાયા છે.કોરોના કમ્બોએ બનતા આરોગ્ય તંત્રએ પણ રાહતનો શ્વાસ લીધો છે.

ભાવનગરમાં ૮ કેસ

ભાવનગર જિલ્લામાં આજરોજ ૮ નવા કોરોના પોઝિટિવ કેસ નોંધાતા જિલ્લામાં કોરોના પોઝિટિવ કેસોની સંખ્યા ૪,૯૦૫ થવા પામી છે. જેમાં ભાવનગર શહેરી વિસ્તારમાં ૬ પુરૂષ અને ૧ સ્ત્રી મળી કુલ ૭ કેસો નોંધાયા છે. જ્યારે તાલુકાઓમાં ઉમરાળા તાલુકાના ધોળા ગામ ખાતે ૧ કેસ મળી કુલ ૧ લોકોના કોરોના રીપોર્ટ

હોમ આઈસોલેશનમાં રહેવાનું રહેશે. આમ જિલ્લામાં નોંધાયેલા ૪,૯૦૫ કેસ પૈકી હાલ ૪૫ દર્દીઓ સારવાર હેઠળ છે. જ્યારે અત્યાર સુધીમાં કુલ ૪,૭૮૫ દર્દીઓને ડિસ્ચાર્જ કરવામાં આવ્યા છે તેમજ જિલ્લામાં ૬૮ દર્દીઓનું અવસાન થયેલ છે.

મોરબીમાં ૧૫ કેસ

મોરબી, વાંકાનેર અને હળવદ તાલુકામાં આજે કોરોનાના નવા ૧૫ કેસ નોંધાયા છે જ્યારે વધુ ૧૦ દર્દીઓ કોરોના સામેનો જંગ જીતી ચુક્યા છે. આજના મોરબી જીલ્લાના નવા કેસોમાં મોરબી તાલુકાના ૧૨ કેસો ગ્રામ્ય પંથકમાં, વાંકાનેરનો ૦૧ કેસ ગ્રામ્ય પંથકમાં તેમજ હળવદના ૦૨ કેસો ગ્રામ્ય

પંથકમાં મળીને કુલ ૧૫ નવા કેસો નોંધાયા છે અને વધુ ૧૦ દર્દીઓ ડિસ્ચાર્જ કરાયા છે નવા કેસો સાથે જીલ્લાનો કુલ આંક ૨૩૫૧ થયો છે જેમાં ૧૪૫ એક્ટીવ કેસ છે જ્યારે ૨૦૭૪ દર્દીઓ અત્યાર સુધીમાં સ્વસ્થ થયા છે.

દ્વારકામાં ૨ બેસ

દેવભૂમિ દ્વારકા જિલ્લામાં કોરોનાના રાહતરૂપ આંકડા સામે આવી રહ્યા છે. જિલ્લામાં કલ્યાણપુર તાલુકાના બે દર્દીઓને બાદ કરતા અન્ય એક પણ તાલુકામાં કોઈ પોઝિટિવ કેસ નોંધાયો નથી. જ્યારે સોમવારે એકસાથે ૨૫ દર્દીઓ ડિસ્ચાર્જ થતાં હવે જિલ્લામાં એક્ટિવ કેસ માત્ર ૨૮ રહ્યા છે. કોરોના કાળમાં મૃતકોની સંખ્યા ૬૫ સુધી પહોંચી છે.



રાજકોટમાં લાઈસન્સ વિના ફટાકડા વેંચતા ૪૭ વેપારીઓ સામે ગુનો નોંધાયો

જોખમી રીતે ઇલેક્ટ્રિક વાયરિંગ સાથે ફટાકડાની લૂમ જોડી ફટાકડા વેંચતા'તા

રાજકોટ તા.૧૦

શહેરમાં લોકોની જાનમાલની સલામતી જળવાઈ રહે તે માટે પોલીસ સંઘન પેટ્રોલીંગ કરી રહી છે ત્યારે યુનિવર્સિટી રોડ ઉપર સ્ટોલમાં ઇલેક્ટ્રિક સિરીઝ સાથે મોટી ફટાકડાની લૂમ રાખનાર વેપારી સામે પોલીસે ગુનો નોંધી ધરપકડ કરી હતી લાઇસન્સ વિના ફટાકડા વેંચતા ૪૭ શખ્સો વિરુદ્ધ ગુનો નોંધી ફટાકડા કબ્જે કર્યા છે

શહેરમાં દિવાળીના તહેવાર ટાણે કોઈ અનિચ્છનીય ઘટના ન થયે તે માટે પોલીસ દ્વારા જરૂરી ગાઈડલાઇન જાહેર કરવામાં આવી છે ત્યારે લાઇસન્સ લીધા વિના ફટાકડા વેંચતા શખ્સો વિરુદ્ધ પોલીસ ગુનો નોંધી કાર્યવાહી કરી રહી છે દરમિયાન યુનિવર્સિટી પોલીસે લાઇસન્સ વિના ફટાકડા વેંચતા અજિત બચુભાઈ મોકરસી, ભાવેશ મુળજીભાઈ વાડોલિયા, રસિક ઉડાભાઈ સોલંકી અને નીરવ અશિતભાઈ લાખાણીને, તાલુકા પોલીસે કિરટી દિલીપભાઈ પરમાર, દિવ્યેશ હંસરાજભાઈ સંઘરીયા, મુકુલ મંગાભાઈ પુસવા, કમલેશ મનજીભાઈ મકવાણા અને નરેશ નારણભાઈ બોરીયાને ઝડપી લઈ ૨૦,૦૦૦ રૂપિયાના ફટાકડા કબ્જે કર્યા હતા આ ઉપરાંત

હતો એ ડિવિઝન પોલીસે કેવલ મુકુંદભાઈ બોલીયા, ફેજુલ યુસુફઅલી લોટીયા, અલીહુસેન અબ્દુલ કાદર કાપસી અને ઇમરાન રહાકભાઈ ભાદોલા સામે ગુનો નોંધી કાર્યવાહી કરી હતી માલવીયાનગર પોલીસે મયુર રસિકભાઈ પરસાણીયા, મહેશ પોપટભાઈ સભાયા, રાજદીપસિંહ ખુમાનસિંહ ડાબી, સુનિલ દામજીભાઈ રાઠોડ અને અલ્પેશ રમણીકભાઈ ગોટેયા સામે ગુનો નોંધી ધરપકડ કરી હતી પ્રનગર પોલીસે નરેશ તીરથદાસ માખેલા, અજિત ગોધુમલભાઈ આહુવા, રોહિત રમેશભાઈ ઠકરા, અમિત રમેશભાઈ કાનાબાર, ગોતમ શંકરલાલ ચંદનાણી અને ચંદ્રકાન્ત ખુશીરામ રેલવાણી સામે ગુનો નોંધી ધરપકડ કરી હતી યોરાળા પોલીસે કલ્પેશ ઉર્ફે કિરટી નાથાભાઈ સોલંકીની ધરપકડ કરી હતી ગાંધીગ્રામ પોલીસે વાસુદેવ કિશોરભાઈ સિંધવ, મહાદેવ નારણભાઈ દુદ્દીયા, વિજય બાબુલાલ પુલ્નારા, દિલીપ સવજીભાઈ ખાનાણી અને લાલા ઓઘડ કોરડયાની તેમજ કુવાડા રોડ પોલીસે દિપ્તિ જ્યોતિભાઈ બાહુકીયા, મનીષ કચ્છભાઈ રીબડીયા, જયદીપ કિશોરભાઈ તાલપરા અને પંરેશ ગોરધનભાઈ કોઠીયા અને હિતેન્દ્ર વિજયભાઈ પરમાર સામે ગુનો નોંધ્યો



ઠગ ટોળકીએ વાલીયાના કડવાડી ગામની યુવતી સાથે લગ્ન કરાવ્યા હતા લુટેરી દુલ્હન: જુનાગઢના ચુપકની પત્ની રોકડ, ઘરેણા લઈને છુ: ૬ સામે ઠગાઈનો ગુનો

લગ્ન કરાવી દેનાર રાજકોટ, અમરેલીના શખ્સો તેમજ ઠગ પત્નીની માતા સહિત ૬ સામે ફરીયાદ નોંધાઈ

(પ્રતિનિધિ દ્વારા)

જુનાગઢ તા. ૧૦

જૂનાગઢના ટીંબાવાડી વિસ્તારમાં રહેતા ૩૩ વર્ષીય લગ્ન ઈચ્છુક યુવકને એક લુંટેરી દુલ્હન ગેંગ ભેટી ગઈ હતી લગ્ન પછી રૂપિયા બે લાખ બેટલી રોકડ અને દાગીના પડાવી દુલ્હન તેના વતન ગયા બાદ પરત ન આવતાં યુવકે તેની દુલ્હન અને રાજકોટના બે તથા અમરેલી જિલ્લાના એક સહિત કુલ છ શખ્સો સામે છેતરપિંડી અને વિશ્વાસઘાતની ફરીયાદ નોંધાવી હતી.

પોલીસમાંથી ગ્રામ વિગતો મુજબ રાજકોટના ભરતભાઈ

રાઠોડ, તથા ગામ કડવાડી તાલુકો વાલીયાના સુરેશ વસાવા, લગ્ન કરનાર યુવતીની માતા, ગાવડકા તા.અમરેલીના સુરેશભાઈ અને રાજકોટના બેન્તીભાઈ પટેલ નામના શખ્સો પૂર્વ આયોજિત કાવતરું રચી, જૂનાગઢના ટીંબાવાડી ખાતે રહેતા યુવક કમલેશભાઈ ગાંડુભાઈ પાઘડાર (ઉ.વ.૩૩) ના પારૂલ વસાવા (રહે.કડવાડી તા.વાલીયા) નામાની યુવતી સાથે લગ્ન વિધી કરાવી યુવક કમલેશ પાઘડારના પિતા પાસેથી રોકડ રૂ. ૧,૮૦,૦૦૦ તથા સોના ચાંદીના દાગીના રૂ. ૨૭,૦૦૦ એમ કુલ મળી રૂ.૨,૦૭,૦૦૦ ની

જામનગર આયુર્વેદ યુનિ.ને રાષ્ટ્રીય દરજ્જો: વડાપ્રધાનને હસ્તે લોકાર્પણ કાર્યક્રમ

રાજયપાલ, મુખ્યમંત્રી ખાસ ઉપસ્થિત રહેશે

(પ્રતિનિધિ દ્વારા)

જામનગર તા. ૧૦

આયુર્વેદ ક્ષેત્રમાં વિશ્વકક્ષાએ નામના ધરાવતી જામનગર ગુજરાત આયુર્વેદ યુનિવર્સિટી ને ધનવંતરી દિવસ ની ઉજવણી દરમિયાન રાષ્ટ્રીય કક્ષાનો દરજ્જો ગ્રામ થશે . પ્રધાનમંત્રી દ્વારા ઓનલાઈન મારફત આ અંગ જાહેરાત કરશે. જામનગરમાં આયોજિત કાર્યક્રમ માં રાજ્યપાલ ,મુખ્યમંત્રી શહિદ ના ઓ આ તકે ઉપસ્થિત રહેશે.

જામનગરની ગુલાબ કુવરબા આયુર્વેદ યુનિવર્સિટી, ઇન્ડિયન ઇન્સ્ટિટ્યુટ આયુર્વેદ ફાર્માસ્યુટિકલ સાયન્સ, આઈ જી પી ઈ આર એ ને સંગઠિત રૂપે ઇન્સ્ટિટ્યુટ ઓફ ટીચિંગ એન્ડ રીસર્ચ ઇન આયુર્વેડિક (

આઈ ટી આર એ) તરીકે સ્વાયત્ત સંસ્થા તરીકે દરજ્જો આપવામાં આવનાર છે.જેનું લોકાર્પણ પ્રધાનમંત્રી નરેન્દ્ર મોદી દ્વારા ધનવંતરી જયંતિ નાં દિવસે એટલે કે તા.૧૭ નવેમ્બર ના ધનમેતેરસના દિવસે કરવામાં આવશે.

જામનગરના આયોજિત આ કાર્યક્રમમાં રાજ્યપાલ આચાર્ય દેવવ્રત, મુખ્યમંત્રી વિજયભાઈ રૂપાણી ,આયુષ મંત્રી શ્રીપાદ ચેરકો, સાંસદ પૂનમબેન માડમ, અને ભારતીયેન શિયાળ , રાજ્ય સરકારના મંત્રી ધર્મેન્દ્રસિંહ જોડેજા, આયુ.યુ.નિ.ના ઉપ કુલપતિ ડૉ.અનુપ ઠાકર, સહિત ના ઓ ઉપસ્થિત રહેશે.

જામનગરની આ સંસ્થાને રાષ્ટ્રીય દરજ્જો મળવાથી આયુર્વેદ ક્ષણે સ્વાયત્તા મળશે.

ઘોઘા-હજીરા રો-રો ફેરી ફરી ફસફી, ખોટકો સર્જતા મુસાફરો રઝળી પડ્યા

મુસાફરોને છ કલાક રાહ જોવડાવાયા બાદ ટ્રીપ કેન્સલ કરાઈ

(પ્રતિનિધિ દ્વારા)

ભાવનગર તા.૧૦

ઘોઘા- હજીરા રો- રો ફેરી સર્વિસમાં આજે ખોટકો સર્જતા મુસાફરો કલાકો સુધી હેરાન થયા હતા છતાં ટ્રીપ કેન્સલ કરાતા મુસાફરોમાં રોષ ની લાગણી ફેલાઈ હતી.

હજુ ત્રણ દિવસ પહેલા જ વડાપ્રધાને જેને લીલી ઝંડી ફરકાવી પ્રસથાન કરાચું હતું તેવી ઘોઘા - હજીરા રો - પેક્સ ફેરી સર્વિસ તેના પ્રારંભના ત્રીજા દિવસે બંધ પડી ગઈ છે . આ ફેરી સર્વિસના ભવિષ્યને લઈ મુસાફરોમાં અનેક પ્રકારની શંકાઓ ઉપજી છે . જેમાં ફેરી સર્વિસના પ્રારંભના ત્રીજા દિવસે શીપમાં ખામી સર્જતા આ શિપ કે જે આજે બપોરે ૧૨ વાગે ઘોઘાથી હજીરા તરફ જવાનું હતું . પરંતુ ૬ કલાક મુસાફરો રઝળી પડ્યા બાદ સાંજે ૫ વાગે કેન્સલ ક્યાંની શિપ મેનેજમેન્ટ વિભાગે જાહેરાત કરતા મુસાફરો રોષ સાથે પોતાના ઘરે પરત ફર્યા હતા . મુસાફરો ૧૧ વાગ્યાથી જ ઘોઘા ટર્મિનસ પહોંચી ગયા હતા વડાપ્રધાનના ડ્રીમ પ્રોજેક્ટ એવા રો - પેક્સ ફેરી સર્વિસ સાથા અર્થમાં ક્યાં સંકાર થશે તેના ઉદગારો મુસાફરોના મોઢેથી નીકળવા અને એ

સર્જઈ છે . જેમાં આ શિપ બપોરે ૧૨ વાગે ઘોઘાથી રવાના થવાનું હતું . લોકો રો - પેક્સ ફેરીમાં દરિયાથી મુસાફરોનો આનંદ માણવા ૧૧ વાગે ઘોઘા ટર્મિનસ પહોંચી ગયા હતા . પરંતુ શિપમાં ટેકનિકલ ખામી સર્જઈ હતી . લાઈટ પણ શિપમાં બંધ રહેતા એસી સહિતની સુવિધાઓ અટકી પડ્યા મુસાફરોને ભારે પરેશાનીનો સામનો કરવો પડ્યો હતો.

અને ઉલ્લેખનીય છે કે ઘોઘા- હજીરા રો-રો ફેરી સર્વિસ શરૂ થયાના અગાઉ જે દીવસ પહેલા દ્વાપલમાં પણ ટેકનિકલ ખામી સર્જઈ હતી. ઉપરાંત ઘોઘા -દહેજ રો રો ફેરી સર્વિસ છેલ્લા એક વર્ષથી પણ વધુ સમયથી બંધ છે.



પણ જ્યારે ફેરી સર્વિસના પ્રારંભને માત્ર ૪૮ કલાક જ વીત્યા છે . આ ઘેઘેલી ઘોઘા - હજીરા રો - પેક્સ ફેરી સર્વિસના ભવિષ્ય સામે અનેક

સવાલો ઉભા થયા છે . રવિવારે શરૂ થયેલી ઘોઘા - હજીરા રો - પેક્સ ફેરી સર્વિસમાં ૪૮ કલાકમાં જ ખામી

ગંગોત્રી ગ્લોબલ ટાઈલ્સ પ્રાઈવેટ લિમિટેડના તમામ હિતધારકોના ધ્યાનાર્થે	
સંબંધિત વિગતો	
૧	કોર્પોરેટ કન્ફેડરન્સ નામ
૨	કોર્પોરેટ કન્ફેડરના ઈન્કોર્પોરેશનની તારીખ
૩	કચેરી, જે અંતર્ગત કોર્પોરેટ કન્ફેડર ઈન્કોર્પોરેટ/રજિસ્ટર્ડ થયેલ છે
૪	કોર્પોરેટ કન્ફેડરનો કોર્પોરેટ આઈડેન્ટી નંબર/ લિમિટેડ લાન્ચબીટી આઈડેન્ટીફિકેશન નંબર
૫	કોર્પોરેટ કન્ફેડરની રજિસ્ટર્ડ ઓફિસ તેમજ મુખ્ય ઓફિસ (જો હોય તો) તેનું સરનામું
૬	ઈન્સોલ્વન્સી રિઝોલ્યુશન પ્રક્રિયા પૂર્ણ થવાની તારીખ
૭	કોર્પોરેટ કન્ફેડર માટે લિક્વિડેશનની શરૂ થવાની તારીખ
૮	લિક્વિડેટર તરીકે કામ કરનાર ઈન્સોલ્વન્સી પ્રોફેશનલનું નામ અને નોંધણી નંબર
૯	બોર્ડ સાથે નોંધાયેલ લિક્વિડેટરનું સરનામું અને ઈ-મેઈલ
૧૦	લિક્વિડેટર સાથે વ્યવહાર માટેનું સરનામું અને ઈ-મેઈલ
૧૧	દાવા રજૂ કરવાની અંતિમ તારીખ

અને નોટિસ આપવામાં આવે છે કે ઈન્સોલ્વન્સી એન્ડ બેન્ક્રપ્ટસી કોડ, ૨૦૧૬ ની કલમ ૩૩ હેઠળ, તા. ૦૨ નવેમ્બર, ૨૦૨૦ ના રોજ નેશનલ કંપની લો ટ્રિબ્યુનલ, અમદાવાદ બેન્ચ દ્વારા ગંગોત્રી ગ્લોબલ ટાઈલ્સ પ્રાઈવેટ લિમિટેડ ની લિક્વિડેશન પ્રક્રિયા શરૂ કરવાનો આદેશ પસાર કરવામાં આવેલ છે.

ગંગોત્રી ગ્લોબલ ટાઈલ્સ પ્રાઈવેટ લિમિટેડના હિતધારકોને જણાવવાનું કે તેઓ તેમના દાવા પુરાવા સહિત તા. ૦૯ ડિસેમ્બર, ૨૦૨૦ કે તે પહેલા ક્રમાંક નં.૧૦માં દર્શાવેલ લિક્વિડેટરના સરનામે મોકલી આપે.

નાણાકીય લેણદારોએ તેમના દાવા પુરાવા સહિત કંટ ઈલેક્ટ્રોનિક માધ્યમથી મોકલવાના રહેશે. અન્ય તમામ લેણદારો તેમના દાવા પુરાવા સહિત વ્યક્તિગત રીતે, ટપાલ દ્વારા અથવા ઈલેક્ટ્રોનિક માધ્યમથી મોકલી શકશે.

દાવા માટેના પુરાવા ખોટા અથવા ગેરમાર્ગે દોરનારા હશે તો તે દંડને પામી રહેશે.

ગુજરાત સિદ્ધિ સિમેન્ટ લિમિટેડ

CIN : L26940GJ1973PLC002245

રજીસ્ટર્ડ ઓફીસ : સિદ્ધીગ્રામ, PO- પ્રસ્નાવાડ BO, વાયા સુનાપાડા , SO-૩૬૨૨૭૫, વેરાવળ-કોડીનાર હાઇવે, જીલ્લો ગીર - સોમનાથ, (ગુજરાત)

ફોન : ૦૨૮૭૬-૨૬૮૨૦૦, ફેક્સ : ૦૨૮૭૬-૨૮૫૪૦ - ઈમેઇલ - cfo@mehtagroup.com વેબસાઇટ : www.mehtagroup.com

તા. ૩૦ સપ્ટેમ્બર ૨૦ ર૦ના રોજ પૂર્ણ થયેલા ત્રિમાસિક અને અર્ધવાર્ષિક ઓડીટ નહીં કરેલ નાણાકીય પરિણામો

વિગત	સ્ટેન્ડએલોન						કોન્સોલીડેટડ					
	ત્રણ માસના અંતે			છ માસના અંતે			ત્રણ માસના અંતે			છ માસના અંતે		
	સપ્ટે.૩૦,૨૦૨૦	જુન, ૩૦, ૨૦૨૦	સપ્ટે.૩૦, ૨૦૧૯	સપ્ટે. ૩૦, ૨૦૨૦	સપ્ટે.૩૦, ૨૦૧૯	માર્ચ ૩૧, ૨૦૨૦	સપ્ટે. ૩૦, ૨૦૨૦	જૂન ૩૦, ૨૦૨૦	સપ્ટે.૩૦, ૨૦૧૯	સપ્ટે. ૩૦, ૨૦૨૦	માર્ચ, ૩૧, ૨૦૨૦	માર્ચ, ૩૧, ૨૦૨૦
	અન ઓડીટ	અન ઓડીટ	અન ઓડીટ	અન ઓડીટ	અન ઓડીટ	ઓડીટ	અન ઓડીટ	અન ઓડીટ	અન ઓડીટ	અન ઓડીટ	અન ઓડીટ	ઓડીટ
ઓપરેશનરમાંથી કુલ આવક	રૂ. ૧૨,૮૦૬.૮૧	રૂ. ૯,૧૬૩.૩૧	રૂ. ૧૧,૬૫૦.૨૭	રૂ. ૨૨,૦૭૦.૧૨	રૂ. ૨૭,૧૪૪.૭૪	૫૮,૯૮૮.૩૬	રૂ. ૧૨,૯૧૦.૭૩	રૂ. ૯,૧૬૪.૩૯	રૂ. ૧૧,૬૫૦.૫૫	રૂ. ૨૨,૦૭૫.૧૨	રૂ. ૨૭,૧૪૪.૪૮	૫૮,૨૩૦.૨૫
સોખો નફો/ (ખોટ) ટેકસ પહેલા દર્શાવેલ સમયગાળાનો	૮૪૭.૨૪	૭૨૬.૭૫	૧,૨૪૯.૮૧	૧,૫૭૩.૯૯	૩,૩૧૦.૨૫	૬,૪૮૮.૫૧	૮૫૨.૭૩	૭૨૯.૩૫	૧,૨૫૧.૯૪	૧,૫૮૧.૮૨	૩,૩૧૪.૫૭	૬,૭૩૭.૦૮
સોખો નફો/ (ખોટ) ટેકસ પછી દર્શાવેલ સમયગાળાનો	૪૮૪.૨૦	૪૮૬.૭૨	૮૨૩.૩૭	૯૮૦.૯૨	૨,૧૮૨.૦૮	૪,૨૪૧.૨૫	૪૮૮.૫૬	૪૮૮.૮૮	૮૨૫.૨૦	૯૮૭.૪૪	૨,૧૮૫.૬૦	૪,૪૮૩.૯૪
ટેકસ પછીની કુલ વ્યાપક આવક	૪૮૨.૨૮	૫૦૧.૪૭	૮૨૨.૬૩	૯૮૩.૭૫	૨,૧૫૩.૮૨	૪,૨૦૭.૮૮	૩૬૦.૦૬	૨,૩૧૩.૩૪	૨૧૬.૬૭	૨,૬૭૩.૪૦	૭૫૦.૫૫	૧,૭૯૪.૦૬
ઇકવીટી રોટ મુદ્દી	૮,૮૧૬.૧૯	૮,૮૧૨.૫૪	૮,૭૪૬.૪૩	૮,૮૧૬.૧૯	૮,૭૪૬.૪૩	૮,૭૪૭.૮૪	૮,૮૧૬.૧૯	૮,૮૧૨.૫૪	૮,૭૪૬.૪૩	૮,૮૧૬.૧૯	૮,૭૪૬.૪૩	૮,૭૪૬.૪૩
અન્ય ઇકવીટી						૩૨,૬૨૨.૩૩						૨૮,૮૧૫.૫૩
રૂ. ૧૦ના એક એવા રોજની મુળભૂત આવક (વાર્ષિક નથી). રૂપિયામાં	૦.૫૫	૦.૫૬	૦.૯૪	૧.૧૧	૨.૫૦	૪.૮૬	૦.૫૫	૦.૫૭	૦.૯૪	૧.૧૨	૨.૫૧	૫.૧૪
રૂ. ૧૦ના એક એવા રોજની	૦.૫૪	૦.૫૬	૦.૯૪	૧.૧૦	૨.૫૦	૪.૮૫	૦.૫૫	૦.૫૬	૦.૯૪	૧.૧૧	૨.૫૧	૫.૧૩
ડાયલુટેડ આવક (વાર્ષિક નથી). રૂપિયામાં												

નોંધ : સેબી (લિસ્ટિંગ અને અદ્યાર કિસ્કલોઝર રિકવાયરમેન્ટ) નિયમન-૨૦૧૫ અનુચ્છેદ ૩૩ મુજબ સ્ટોક એક્સચેન્જ રજુ કરાયેલા કિંદર્થેલ નાણાકીય પરિણામોની મુળ વિગતો દર્શાવતું ઉપરનું પત્રકની મુળ અને ત્રિમાસિક હિસાબોની સંપૂર્ણ તેવી. સ્ટોક એક્સચેન્જની વેબસાઇટ www.bseindia.com અને www.nseindia.com અને કંપનીની વેબસાઇટ www.gujaratsidheecementlimited.com ઉપર પણ જોઈ શકાય છે.

સ્થળ : મુંબઈ

તારીખ : નવેમ્બર ૯, ૨૦૨૦

ગુજરાત સિદ્ધિ સિમેન્ટ લી.ના બોર્ડના આદેશથી

(જય એમ. મહેતા)

એકઝીક્યુટીવ વાઇસ ચેરમેન